(d) if so, the details thereof and measures being taken for their renovation?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) Conservation work of protected monuments in Assam including Rang-ghar, Kareng-ghar, Shivadol etc. is attended regularly by the Archaeological Survey of India (ASI) and they are in a good state of preservation. The cracks reported in local news papers are superficial hair cracks in plaster work which does not have any effect on the stability of the monuments.

- No significant effect of pollution, climate change and oil exploration has come to notice on the protected monuments of ASI.
- (c) and (d) No cracks have been developed in the centrally protected monuments in Assam due to recent earthquakes.

Unspent budgetary allocation of NLCPR

- 1583. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of CULTURE be pleased to state:
- the project-wise amount released, utilized, achievement made and current balance including unspent balance on ten per cent budgetary allocation of the Ministry for Non-Lapsable Central Pool of Resources (NLCPR) showing year-wise and Statewise during last three years and current year;
- the details of criterion fixed for allocation of fund for development of infrastructure on cultural affairs particularly in North Eastern Region; and
- the programme-wise details of proposal being submitted by the State Government as well as Non-Government Organizations from North Eastern Region for financial assistance and their present status and disbursement for last three years, till date?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Encroachment on monuments in Bijapur

1584. SHRI N.K. SINGH: Will the Minister of CULTURE be pleased to state:

- whether there have been encroachments on monuments in the city of Bijapur, Karnataka;
 - (b) if so, the details thereof;
 - whether some monuments have been demolished in the city; (c)
 - (d) if so, what is the current status of the monuments in the city; and

Written Answers to

11

12

13

Mubarak Khan Mahal

Mustafa bad Gun

what steps are being taken by Government to reclaim the encroached properties?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) and (b) Yes, Sir. A list of centrally protected monuments in the city of Bijapur (Karnataka) under encroachment is given in Statement (See below).

- (c) and (d) No incident of demolition of any centrally protected monument has been reported in Bijapur City (Karnataka). The centrally protected monuments are in a fairly good state of preservation.
- (e) Encroachments have been removed partly from a few monuments. Further, built-up houses have been demolished and land has been acquired at monuments like Jama Masjid, Ibrahim Roza, etc. to contain encroachments. Assistance of the State Government has been sought for the removal of encroachments from monuments.

Statement

List of Centrally Protected Monuments in Bijapur (Karnataka) which are under Encroachment

Sl.No	Name of the Monument
1	2
BIJA	PUR (EAST)
1	Ali Shaheed Peer Mosque
2	Allahpur Gate
3	Amber Khan
4	Badi Kaman
5	Bahumani Gate
6	Bathulla Khan's Mosque
7	Fort wall (from Managoli gate to Bahumani Gate
8	Gol Gumbaz &other structures within the protected area
9	Haji Hassan Saheb's tomb
10	Managoli Gate or Fateh Gate

Moats of the Fort wall (from Bahumani gate to Mangole gate)

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1		2			
14	Mustafa Khan Mosque				
15	Nagthan Gate				
16	Nov Gumbaz				
17	Padshapur Gate				
18	Water pavilion to the North of Mubarak Khan's Mosque				
19	Water tower No. 114 with inscriptions to the south of Asar Mahal				
20	Water tower No. 115 to the south of Chinch Didi Mosque				
21	Water tower No. 142 to the north west of Nav Gumbaz and to the west of Kawas Khan's Mahal				
22	Water tower No. 147 to the south of Badi Kaman				
23	Water tower No. 286 to the north east of Mecca Masjid				
BIJA	APUR (WEST)				
24	Sanda Burz				
25	Sharpur Gate				
26	Jorapur Gate				
27	Mecca Gate	Mecca Gate			
28	Gun Farangi Shahiburz				
29	Sarwad Mosque				
30	Landa Khasba Gun				
31	Small Pavilion in front o	f Asar Mahal			
32	Water Pavilion				
33	Arquilla Moat				
34	Chinch Didi Mosque				
35	Andu Masjid				
36	Ibrahim Old Jami Mosqu	ıe			
37	Gummat bavdi				
38	Sikandar Shah Tomb				
39	Yakub Dabuli Mahal				
40	Ikhlaskhan Mosque				
41	Shah Nawazkhan's Mosc	que/tomb			

1	2
42	Moti Darga (Mahal)
43	Hyderkhan's tomb
44	Nityanavarasa Mosque
45	Tomb No. 47
46	Soneri Masjid
47	Tomb No. 22 near Chand Bavadi
48	Masjid Katijapur
49	Aqueduct running from Bhat bavadi south west of Joravi village to Taj Bavadi
50	Chand Bavadi
51	Mulla Mosque
52	Zanziri Mosque of Jahan Begaums Mosque(20)
53	Malik Sandal Mosque

Status of Pending Projects

- 1585. SHRIMATI VASANTHI STANLEY: Will the Minister of CULTURE be pleased to state:
- (a) the details of projects under the Ministry's institutions that have remained incomplete, till date and the reasons therefor;
- (b) the details of the amount of money that has lapsed under the Ministry during the last three years; and
- (c) whether the Ministry propose to consider setting up a mechanism that reviews the progress of institutions under the Ministry that have pending projects?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Cities Covered under JNNURM Scheme

1586. SHRI S. THANGAVELU: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the number of cities covered under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) scheme by the Ministry of Urban Development is very less;